

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 122**  
**CP No. 78(ND)/2016**

**IN THE MATTER OF:**

Bahl Paper Mills Ltd. & Ors.

Vs.

M/s. Manila Resorts Pvt. Ltd. & Ors.

**Order under Sections 397/398 of the Companies Act**

.... Applicant/petitioners

.... Respondents

**Order delivered on 09.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

For the Respondent

Mr. Rakesh Kumar, Ms Preeti Kashyap, Advs.

Mr. Manoj Kumar Garg, Advocate for  
Respondent No. 1

**ORDER**

List CA-600/2020 for hearing on **28.01.2021**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**